

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 3rd May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 187/2018 (M.A. No. 503/2018, M.A. No. 504/2018, M.A. No. 641/2018 & M.A. No. 642/2018) (Earlier O.A.No.34/2015 (WZ))	Vanashakti & Anr. Vs. Union of India & Ors.	Mr. Abishek Jebraj, Adv. for Applicant Ms. Rukhmini Bobde, Adv. for Applicant in M.A. No. 641/2018 & 642/2018
2.	Original Application No. 213/2018 (Earlier O. A. No. 10/2015 (EZ))	Nababrata Bhattacharjee Vs. State of Meghalaya & Ors.	Nababrata Bhattacharjee, Applicant in person
3.	Original Application No. 252/2018 (Earlier O. A. No. 108/2017 (THC) (WZ))	Hiraman Garate Vs. State of Maharashtra & Ors.	Mr. Zaman Ali, Adv. for Applicant
FOR ADMISSION			
4.	Execution Application No. 31/2018 (M.A. No. 686/2018) IN O. A. No. 390/2018	Rajiv Savara Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
5.	Appeal No. 63/2018 (M.A. No. 656/2018)	Ganpati R. O. Water Vs. Haryana State Pollution Control Board & Anr.	Mr. Parveen Kumar, Adv. for Appellant
6.	Appeal No. 64/2018 (M.A. No. 657/2018)	Aqua Life Cold Water Vs. Haryana State Pollution Control Board & Anr.	Mr. Parveen Kumar, Adv. for Appellant
7.	Appeal No. 65/2018 (M.A. No. 655/2018)	Skylight R. O. Water Vs. Haryana State Pollution Control Board & Anr.	Mr. Parveen Kumar, Adv. for Appellant
8.	Appeal No. 66/2018 (M.A. No. 658/2018)	Eco Water Vs. Haryana State Pollution Control Board & Anr.	Mr. Parveen Kumar, Adv. for Appellant
9.	Original Application No. 154/2018 (M.A. No. 434/2018 & M.A. No. 626/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
10.	Original Application No. 163/2018 (M.A. No.461/2018)	Our Own Nature Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
11.	Original Application No. 253/2018 (M.A. No. 689/2018)	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant

12.	M.A. No. 677/2018 & M.A. No. 685/2018 IN Original Application No. 755/2017	Debaprasad Bhattacharya Vs. Union of India & Ors.	Mr. Debopriyo Pal, Adv. for Applicant in M.A. No. 677/2018 Mr. Raja Chatterjee, Adv. for State of West Bengal
13.	M.A. No. 694/2018 IN Original Application No. 229/2013	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Susheel Tripathi, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
14.	Original Application No. 815/2017	Kshetriya Vikas Samiti (RWA, Ram Nagar Extn.) Vs. Union of India & Ors.	Ms. Tanya Agarwal, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2, 6 & 7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for DJB & DPCC Mr. Sumeet Pushkarna, Adv. for R-4 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
15.	Original Application No. 24/2018	Shailesh Singh Vs. State of U.P. & Ors.	Mr. Shailesh Singh, Applicant in person Mr. Raj Kumar, Adv. for CPCB Mr. R. N. Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for R-3 Mr. Abhishek Chaudhary, Adv. for R-4 Ms. Pushp Gupta, Adv. for MoEF Ms. Preeti Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Mukesh Verma, Adv.
16.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1 & 2 Mr. Pradeep Mishra, Adv. for UPPCB
FOR HEARING			
17.	Original Application No. 24/2014	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishan, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhayani, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25
18.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA

19.	Original Application No. 368/2016	Paramjit Singh Pamma Vs. Government of Punjab & Ors.	Mr. Gurjinder S. Chahal, Adv. for Applicant Mr. Vinay Mohar Sharma, AAG for R-1,2, 4 & 5 Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. Mr. Sanjeev Kumar Manan, Adv. Mr. A. R. Takkar, Adv.
20.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Ms. Puja Kalra, Adv. for North MCD Mr. Sunil Dutt Dixit, Adv. for R-4
21.	Appeal No. 07/2017 (M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Gaurav Juneja, Adv. for R-4 Mr. Om Prakash, Adv.
22.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv.
23.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
24.	Original Application No. 418/2017 (M.A. No. 787/2017)	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC) Mr. Pinaki Mishra, Sr. Adv. with Mr. Anil Dutt, Adv. Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. Mr. D. N. Goburdhan, Adv.

25.	Original Application No. 791/2017 (M.A. No. 104/2018 & M.A. No. 430/2018)	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vipin Nair, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Rahul Verma, AAG for Uttarakhand Mr. Sanjay Upadhyay, Adv. for R-10 & 11 Mr. Mukesh Verma, Adv. for UEPPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. R. N. Singh, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA
26.	Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB

Date : 3rd May, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
27.	Review Application No. 20/2017 IN Original Application No. 485/2014 (T _{HC})	Girdhari Lal Vs. State of H.P. & Ors.	Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pandey, Adv. for HPSPC Mr. Viplav Sharma, Adv. Mr. Dhruv Pal, Adv.

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